IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 107
13(ND)/2016
Cont. A./2(ND)2021

IN THE MATTER OF:

Sh. Rajeev Behl ... **Applicant/Petitioner**

Versus

M/s. S. S. Con-Build Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 397-398

Order delivered on 26.03.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Rahul Mukherjee, with Adv. Tanisha Nagpal, Adv. Ankit Thakur & Mohd. Hamza Advocate with Petitioner in person
Adv. Rohan Chawla Advocate for Mr. S K Dahingra in CA No. 2 of 2021

ORDER

Both the Petitioner and Respondent appeared in person. A proposal was given by the R-1 & R-2 to the Petitioner. Therefore, the Petitioner and R-1 & R-2 are directed to sit together, discuss the issues/proposal and try to resolve amicably.

List the matter on 5th May, 2021.

-Sd-

(L. N. GUPTA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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